

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 206 of 2014

Dated: 08th July, 2015

In the matter of:-

West Bengal State Electricity Distribution Co. Ltd.

...Appellant(s)

Versus

West Bengal Electricity Regulatory Commission

....Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **19 & 20th August, 2015.**

COURT MASTER